

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 43 of 1995

Thursday, this the 8th day of February, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Noothan. K.R.,
W/o Shri Harikumar S (Late)
Ananthamangalam,
Muttappalam, Perunguzhi PO,
Chirayinkil - 695 305 .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Director,
Vikram Sarabhai Space Centre,
Trivandrum-695 022
2. The Chairman,
Indian Space Research Organisation,
Anthareeksh Bhavan, New BEL Road,
Bangalore.
3. Union of India represented by
Secretary to Government,
Department of Space,
Anthareeksh Bhavan, New BEL Road,
Bangalore. .. Respondents

By Advocate Mr. CN Radhakrishnan

The application having been heard on 8th February, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant whose circumstances arouse compassion,
seeks a direction to grant her compassionate appointment.
Applicant is a young woman with a post-graduate degree, and
her husband died on 11.3.92 while he was in the service of
respondents. Respondents submit that applicant's prayer
has been considered, but that she could not be granted an

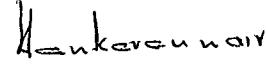
appointment. It is said that there are others in more difficult straits, and that the number of posts available in the category are limited.

2. Having regard to the circumstances, we do not feel justified in issuing a direction to appoint applicant. We would leave it to the good sense of respondents to consider her case also, along with other cases, applying a reasonable sense of priorities. This direction, however, will not give a cause of action to applicant. But we are confident that the case of applicant also will be considered properly.
3. Application is disposed of as aforesaid. Parties will suffer their costs.

Dated the 8th February, 1996


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/8.2